Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 78 of 2013

Dated: 4th December, 2013

Madhya Pradesh Power Generating Co. Ltd. ... Appellant (s) Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.
... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **8.01.2014.**

COURT MASTER